

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P. No.(IB)856(MB)/2017
MA 237/2018, MA 290/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2018

NAME OF THE PARTIES: Peerless Financial Services Ltd

Vs

Rasoya Proteins Ltd

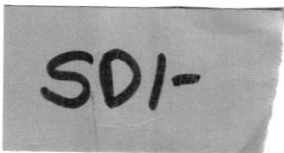
Section 7 of the Insolvency and Bankruptcy Code, 2016.

ORDER

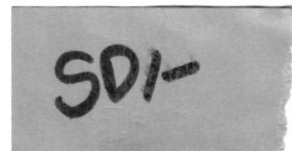
18. **MA 237/2018, MA 290/2018 in T.C.P.(IB)-856 (MB)/2017**

First Call : Pass Over

Second Call: List this matter on 26.9.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)